

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th September, 2014

No.HC.VII-36/2014/ 6747 /A. In the interest of administration, Shri Jiten Chandra Bokalia, Grade-II Stenographer, Office of the Chief Judicial Magistrate, Goalpara, is transferred to the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, as Grade-II Stenographer, against the newly created post of Stenographer Grade-II, vide Govt. letter No. JDJ.317/2011/42 dated 13.01.2014. .

Shri Bokalia will join at his new place of posting immediately.

(N.B. The seniority of Shri Bokalia will be decided by the Chief Judicial Magistrate, Kamrup; Amingaon on the basis of his initial date of joining in the service.)

By Order,
Sd/- Hemanta Kumar Das,
DEPUTY REGISTRAR (VIGILANCE)

Memo No.HC.VII-36/2014/ 6748 - 6761 /A.

Dated 10.09.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup, Amingaon
4. The District and Sessions Judge, Goalpara
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Goalpara. (He is requested to release Shri Jiten Chandra Bokalia, Grade-II Stenographer, in order to enable him to join at his new place of posting immediately)
7. The Chief Judicial Magistrate, Kamrup, Amingaon for information and necessary action
8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
14. Shri Jiten Chandra Bokalia, Grade-II Stenographer, Office of the Chief Judicial Magistrate, Goalpara


DEPUTY REGISTRAR (VIGILANCE)

10/09/2014